

**THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I, CHANDIGARH BENCH, CHANDIGARH**

Item 10

IA No. 2048/23

And

CP(IB) No. 170/Chd/Pb/2020

Under Section 9 & 60(5), IBC 2016

In the matter of:-

Trade Perfections

...Petitioner/ Operational Creditor

Vs.

H.R. Power Projects Private Limited

...Respondent/ Corporate Debtor

Due to power failure, the matter could not be taken up today, hence
adjourned to 30.10.2023.

-sd-
Court Officer

September 04, 2023

SM